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NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

No intimation
regarding Dist.
Notices.

R
1-8-06

Power of Atty
Not filed.

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1-8-06

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vide w
24.8.06

Accordingly, the respondents are restrained from holding DPC for the post of Income Tax Officer till the next date.

(M.L. CHAUHAN)
Judicial Member

OA No.264/2006.

9.08.2006.

Mr. Amit Mathur counsel for the applicant.

While granting ex-parte interim stay notice was issued to the respondents on 25.7.2006. Mr. Gaurav Jain has put in appearance on behalf of the respondents and submits that he has also filed reply to the interim relief in the Registry. The same is not on record.

At this stage, Learned Counsel for the applicant submits that he does not want to press this OA. Accordingly, the OA is dismissed as withdrawn.

(M. L. CHAUHAN)
JUDICIAL MEMBER

P.C./